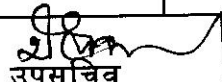


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR  
CAUSE LIST 13.07.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME.OF RESPONDEN'T ADVOCATE'S</i>
1	Dr.Gopal Raj Kalla , Advocate	S.B.CivilRestoration Application No.89/2011,In S.B.Civil First Appeal No.474/2009,Smt.Haj jain Jetun V/s Gend Mohd. & Ors.	Mr.Abhishek Pareek	Mr.P.S.Bhati

**CAUSE LIST 15.07.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE &amp; NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NEME OF RESPONDEN'T ADVOCATE'S</i>
1	Shri Dhanpat Choudhary , Advocate	D.B.C.M.A.No.585 / 2014,586/2014, 587/2014,Smt.Rajul Jain V/s Arvind Jian	Mr.N.R.Goswami	Mr.Vinay Sriyastave

  
 उपसचिव  
 राज.राज्य विधिक सेवा प्राधिकरण ,  
 जोधपुर ✓

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